

Annexure 4													
Name of the corporate debtor: Future Brands Limited													
Date of commencement of CIRP: 16-06-2026													
List of Creditors Updated on: 07-10-2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
													(Amount in Rs.)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted (Provisionally Admitted)					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IFCI Limited	30.06.2026	75,94,74,409.00	75,94,74,409.00	Unsecured		No	15.29	-	-	-	-	Claim is admitted based on the information/document s provided
2	Phoenix ARC Limited	30.06.2026	2,50,00,00,000.00	-	Unsecured		No	-	-	-	2,50,00,00,000.00	-	Claim is not admitted due to absence of a valid guarantee documents.
3	Punjab National Bank (International) Limited, London	22.06.2026	40,71,21,318.31	40,36,23,524.42	Unsecured		No	8.13	-	-	-	34,97,793.89	RBI/FBIL Reference Rate (16.06.2026): *94.20/- per USD. The amount with no supporting has not been admitted
Total			3,66,65,95,727.31	1,16,30,97,933.42		-	-	23.42	0.00	0.00	2,50,00,00,000.00	34,97,793.89	